

**GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF EXPENDITURE**

**RAJYA SABHA
STARRED QUESTION NO. 38**

Answered on Tuesday the 03rd February, 2026/ 14 Magha, 1947 (Saka)

Special financial assistance package to Odisha

*38. SHRI NIRANJAN BISHI:

Will the Minister of FINANCE be pleased to state:

- (a) whether the Ministry is considering to provide a special financial assistance package to the State of Odisha for rebuilding critical infrastructure damaged by frequent cyclones and floods; and
- (b) if so, the details thereof, if not, the reasons therefor?

ANSWER

MINISTER OF FINANCE

(SMT. NIRMALA SITHARAMAN)

(a) and (b): A statement is laid on the table of the House.

Statement referred to in reply to parts (a) and (b) of the Rajya Sabha Starred Question No. 38 by Shri Niranjana Bishi for answer on 03rd February, 2026 regarding 'Special financial assistance package to Odisha:

(a) and (b): As per the National Disaster Management Policy, the primary responsibility for disaster management, including rebuilding critical infrastructure damaged by natural calamity(ies), rests with the State Governments concerned. The State Governments undertake necessary relief measures in the wake of natural calamities including flood & cyclone from the State Disaster Response Fund (SDRF), already placed at their disposal, in accordance with approved items and norms of the Government of India (GOI). However, in the event of a disaster of a severe nature, additional financial assistance is extended from the National Disaster Response Fund (NDRF), as per laid down procedure. In the case of SDRF, the cost sharing ratio between Central and State Governments is 75:25 for General States and 90:10 for North-East and Himalayan States. The Central Government bears 100% of the additional assistance under NDRF for relief and response in the event of a disaster of severe nature.

Accordingly, the Central Government has so far released a total amount of Rs 9,325.21 crore to the State Government of Odisha under Disaster Management Grants of the 15th Finance Commission during 2021-22 to 2025-26 to take up the relief and mitigation measures related to infrastructural damages caused by the natural calamities including cyclones and floods. The details are as under:

- i) Rs 7092.00 crore towards Central share of State Disaster Response Fund
- ii) Rs 1578.00 crore towards Central share of State Disaster Mitigation Fund
- iii) Rs 605.21 crore towards Additional Central Assistance from National Disaster Response Fund
- iv) Rs 50.00 crore from National Disaster Mitigation Fund
